

(26)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 158,197,255.256&261/2018 in CP(IB) No. 150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain & Hitesh Kumar	Advocates	Praveen.jain@linklegal.in	h 9951609069
along with Senior Counsel Mr. L. Ravi Chandra			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bendre & YOGESH KUMAR TABIA	En-Hwy	7032416377	
D.V.A.S. Ravi Prasad D. Sarani	Advocates	9440234074	

Jud Bharath Energies
(Maharashtra) Ltd

Jud Bharath Energy Consult

G. Sai Prasad

W. Menali Krishna

Jud Bharath Power Systems

Advocates.

Advocates

for pro-
ced

IA No.158, 197, 255, 256 & 261/2018 in

CP (IB) No.150/09/HDB/2017

ORDER

Learned senior counsel Mr.L.Ravi Chander along with Mr.Praveen Kumar Jain and Hitesh Kumar present for Petitioner. Learned counsel Mr.Nitish Bandary present on behalf of Mr.Yogesh Kumar Jagia for Ex.Mgmt. learned counsel Mr.D.V.A.S.Ravi Prasad, Ms.D.Sarvani present for M/s.Ind Bharath Energies (Maharashtra) Ltd. and M/s.Ind Bharath Gencom Ltd. learned counsel Mr.G.Sai Prasan and Mr.W.Murali Krishna present for M/s.Ind Bharath Powerinfra Ltd.

IA 255/2018 is filed seeking amendment of prayer in IA 197/2018.

Perused application and counter. IA 197/2018 is filed seeking direction to the group companies of the Corporate Debtor and its directors to provide relevant information pursuant to the direction in IA 40/2018.

Now, the Petitioner wants to amend the prayer seeking an order for contempt of order in IA 40/2018 on the ground that the order of the tribunal has not been complied with.

At this stage, learned counsel appearing for Corporate Debtor requested time for hearing, list the matter on 04.10.2018.

List all the pending IA's on 04.10.2018.


MEMBER JUDICIAL